

File No: TIC/4/2022-IMPORTS-FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Trade and International Cooperation Division)
FDA Bhawan, Kotla Road, NewDelhi-110002

Dated: 16th May, 2026

Notification


Subject: Notification of Authorised Officer under Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017-reg.

In partial modification to the FSSAI Notification of even no. TIC/4/2022-IMPORTS-FSSAI 30th October 2025 (copy attached) issued in this regard, the Competent Authority hereby notifies the following FSSAI official as Authorised Officer in line with the provisions contained in Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017 for clearance of imported food at the following food import entry points:

S. No.	Name of the Authorised Officer	Name of the link officer	POE Name	POE Code	State/ Location	Place of Posting
EASTERN REGION						
1.	Shri. Nilamani Biswal, Joint Director	Shri. Saiteja Jakkani, Assistant Director	KOLKATA SEAPORT	INCCU1	West Bengal	Kolkata
			ACC KOLKATA	INCCU4		
			SEZ FALTA EPZ - KOLKATA	INFLT6		
			HALDIA SEAPORT	INHAL1		
			AISL ICD DURGAPUR	INDUR6		
			PETRAPOLE LAND PORT	INPTPB		
			GHOJADHANGA LAND PORT	INGJXB		
			RAXAUL LAND PORT, BIHAR	INRXLB	Bihar	
SOUTHERN REGION						
1	Ms. Lydia Sona Lizzy W, Assistant Director	Sh. S. Pandiyaraja, Joint Director	KATTUPALLI PORT	INKAT1	Chennai	Chennai
			ENNORE SEA (KAMRAJAR PORT)	INENR1		
			ACC CHENNAI	INMAA4		
			NDR SEZ	INNPK6		
			INTEGRATED CHENNAI BUSINESS PARK ICBPPL SEZ	INAIP6		
			SEZ-MEPZ CHENNAI	INMAA6		
			SEZ CCL PRODUCTS	INSPC6		

2	Ms. Dhanya K N, Deputy Director	Sh. Nagendranath Chiluvuru, Assistant Director	CUSTOM HOUSE COCHIN	INCOK1	Cochin	Cochin
			ACC COCHIN	INCOK4		
			COCHIN SPECIAL ECONOMIC ZONE (SEZ)	INCOK6		
			ACC KOZHIKODE, KARIPUR	INCCJ4		
			CUSTOM HOUSE TUTICORIN	INTUT1	Tuticorin (Additional Charge)	
			ICD TUTICORIN	INTUT6		
			PEARL CITY FOOD PORT ZONE-SEZ (CCCL FOOD PORT SEZ TUTICORIN)	INTNC6		

2. This Order will be effective with immediate effect.


 (Rajit Punhani, IAS) 16/5/26
CEO, FSSAI

To:- (For information and necessary action)

1. All Stakeholders for information and compliance.
2. The Director General, DGFT
3. Joint Secretary CBIC
4. Additional Director General (ICEGATE) for the information.
5. MD & CEO NSDL for integration of SEZ POE with FSSAI FICS
6. The Additional Director General, Risk Management Division, CBIC
7. Director(Customs), CBIC
8. Commissioner (Single window project, CBIC)
9. Regional Director, Southern Region, FSSAI for Compliance.
10. Regional Director, Eastern Region, FSSAI for Compliance.

Copy to:-

1. Executive Director (HR), FSSAI
2. CITO, FSSAI-HQ (For uploading on the FSSAI Website)

File No: TIC/4/2022-IMPORTS-FSSAI
 भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
 (खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित वैधानिक प्राधिकरण)
 (व्यापार और अंतर्राष्ट्रीय सहयोग प्रभाग)
 एफडीए भवन, कोटला रोड, नई दिल्ली 110002 -

दिनांक: 16th मई, 2026

अधिसूचना

विषय :खाद्य सुरक्षा और मानक अधिनियम, 2006 की धारा 47 (5) और खाद्य सुरक्षा और मानक विनियम (आयात), 2017 के विनियम 13 (1) के अंतर्गत प्राधिकृत अधिकारी की अधिसूचना।

दिनांक की अधिसूचना संख्या 2025 अगस्त 28TIC-C--2023/3/501IMPORTS-FSSAI-Pt./1E- की अधिसूचना संख्या 2025 अक्टूबर 30 तथा दिनांक 9893TIC/-2022/4IMPORTS-FSSAI (संलग्न प्रति) के संदर्भ में, उक्त अधिसूचनाओं में आंशिक संशोधन करते हुए, सक्षम प्राधिकारी द्वारा निम्नलिखित FSSAI अधिकारी को खाद्य सुरक्षा एवं मानक अधिनियम, (5)47 की धारा 2006 तथा FSS (आयात) विनियम, (1)13 के विनियम 2017के प्रावधानों के अनुरूप आयातित खाद्य पदार्थों की निकासी हेतु निम्नलिखित खाद्य आयात प्रवेश बिंदुओं पर प्राधिकृत अधिकारी के रूप में अधिसूचित किया जाता है।

क्र.सं.	प्राधिकृत अधिकारी का नाम	लिंक अधिकारी का नाम	प्रवेश बिंदु (POE) का नाम	POE कोड	राज्य/स्थान	पोस्टिंग स्थान
पूर्वी क्षेत्र						
1	श्री निलामानी बिस्वाल, संयुक्त निदेशक	श्री. जक्कानि साइतेजा, सहायक निदेशक	कोलकाता बन्दरगाह	INCCU1	कोलकाता	कोलकाता
			एसीसी कोलकाता	INCCU4		
			एस ई जेड फालता ई पी जेड - कोलकाता	INFLT6		
			हल्दिया बन्दरगाह	INHAL1		
			एआईएसएल आई सी डी दुर्गापुर	INDUR6		
			पेट्रापोल लैंड पोर्ट	INPTPB		
			घजाधंगा लैंड पोर्ट	INGJXB		
			रक्सौल लैंड पोर्ट	INRXLB	बिहार	
दक्षिणी क्षेत्र						
1	कुमारी लीडिया सोना लिज्जयी डब्लू, सहायक निदेशक	श्री एस पांडियाराजा, संयुक्त निदेशक	कतुपल्ली पोर्ट	INKAT1	चेन्नई	चेन्नई
			एन्नोर सी (कामराजर पोर्ट)	INENR1		
			एसीसी चेन्नई	INMAA4		
			एन डी आर एस ई जेड	INTNC6		
			एन डी आर एस ई जेड	INNPK6		
			इंटीग्रेटेड चेन्नई बिज़नेस पार्क	INAIP6		
			आईसीबीपीपीएल एस ई जेड	INMAA6		
			एस ई जेड एम ई पी जेड चेन्नई - एस ई जेड सी सी एल प्रोडक्ट्स	INSPC6		

2	श्रीमति धन्या के एन, उप निदेशक	श्री नागेन्द्रनाथ चिलुवुरु, सहायक निदेशक	कस्टम हाउस कोचीन	INCOK1	कोचीन	कोचीन
			एसीसी कोचीन	INCOK4		
			कोचीन स्पेशल इकनोमिक ज़ोन (एस ई ज़ेड)	INCOK6		
			एसीसी कोझिकोड, करीपुर	INCCJ4		
			कस्टम हाउस तुतिकोरिन	INTUT1	तूतिकोरिन (अतिरिक्त प्रभार)	
			आई सी डी तुतिकोरिन	INTUT6		
			पर्ल सिटी फूड पोर्ट ज़ोन - एस ई ज़ेड (सीसीसीएल फूड पोर्ट एस ई ज़ेड तुतिकोरिन)	INTNC6		

2. यह आदेश तत्काल प्रभाव से प्रभावशील होगा.

2 पृष्ठों 16/5/26
(राजित पुनहानी, भासे.प्र.)

मुख्य कार्यकारी अधिकारी,

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण

सेवा में(सूचना एवं आवश्यक कार्यवाही हेतु) :-

1. सभी हितधारकों को सूचना एवं अनुपालन हेतु।
2. महानिदेशक, डीजीएफटी
3. संयुक्त सचिव सीसी.आई.बी.
4. अतिरिक्त महानिदेशक (आईसीईजीएटीई)
5. प्रबंध निदेशक एवं मुख्य कार्यकारी अधिकारी (MD एवं CEO), NSDL
6. अतिरिक्त महानिदेशक, जोखिम प्रबंधन प्रभाग, सीबीआईसी
7. निदेशक (सीमा शुल्क), सीबीआईसी
8. आयुक्त एकल) खिड़की परियोजना, सीबीआईसी
9. क्षेत्रीय निदेशक, दक्षिणी क्षेत्र कार्यालय, एफएसएसएआई।
10. क्षेत्रीय निदेशक, पूर्वी क्षेत्र कार्यालय, एफएसएसएआई।

प्रतिलिपि:-

1. कार्यकारी निदेशक (एचआर), एफएसएसएआई।
2. सीआईटीओ, एफएसएसएआई मुख्यालय (एफएसएसएआई वेबसाइट पर अपलोड करने हेतु)।

File No: TIC/4/2022-IMPORTS-FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Trade and International Cooperation Division)
FDA Bhawan, Kotla Road, NewDelhi-110002

Dated: 18th February, 2026

Notification

Subject: Notification of Authorised Officer under Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017-reg.

In partial modification to the FSSAI Notification of even no. TIC/4/2022-IMPORTS-FSSAI 30th October 2025 (copy attached) issued in this regard, the Competent Authority hereby notifies the following FSSAI official as Authorised Officer in line with the provisions contained in Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017 for clearance of imported food at the following food import entry points:

S. No.	Name of the Authorised Officer	Name of the link officer	POE Name	POE Code	State/ Location	Place of Posting
SOUTHERN REGION						
1	Sh. Nagendranath Chiluvuru, Assistant Director	Ms. Dhanya K N Deputy Director	CUSTOM HOUSE BANGALORE AIRPORT	INBLR4	Bangalore	Bangalore
			ICD BANGALORE	INWFD6		
			ICD HOSUR, TAMIL NADU	INHSU6		
			ACC MANGALORE AIRPORT	INIXE4	Mangalore	
			NEW MANGALORE SEAPORT	INNML1		
			SEZ MANGALORE	INMAQ6		
			SEZ KIADB MANGALORE	INMQK6		
2	Ms. Dhanya K N Deputy Director	Sh. Nagendranath Chiluvuru, Assistant Director	ACC KOZHICODE, KARIPUR	INCCJ4	Kerala	Cochin

2. This Order will be effective with immediate effect.


(Rajit Punhani, IAS)

CEO, FSSAI

To:- (For information and necessary action)

1. All Stakeholders for information and compliance.
2. The Director General, DGFT
3. Joint Secretary CBIC
4. Additional Director General (ICEGATE) for the information.
5. MD & CEO NSDL for integration of SEZ POE with FSSAI
6. The Additional Director General, Risk Management Division, CBIC
7. Director(Customs), CBIC

राजित पुनहानी, आई ए एस /RAJIT PUNHANI, I.A.S.
मुख्य कार्यकारी अधिकारी/Chief Executive Officer
भारतीय खाद्य संरक्षा एवं मानक प्राधिकरण
Food Safety and Standards Authority of India
(स्वास्थ्य एवं परिवार कल्याण मंत्रालय)
(Ministry of Health & Family Welfare)
भारत सरकार/Govt. of India
FSSAI, एन. कोटला रोड, नई दिल्ली-110002, भारत
FDA Bhawan, Kotla Road, New Delhi-110002, INDIA

File No: TIC/4/2022-IMPORTS-FSSAI
भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित वैधानिक प्राधिकरण)
(व्यापार और अंतर्राष्ट्रीय सहयोग प्रभाग)
एफडीए भवन, कोटला रोड, नई दिल्ली- 110002

दिनांक: 18th फ़रवरी, 2026

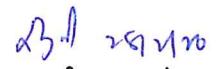
अधिसूचना

विषय: खाद्य सुरक्षा और मानक अधिनियम, 2006 की धारा 47 (5) और खाद्य सुरक्षा और मानक (आयात) विनियम, 2017 के विनियम 13 (1) के अंतर्गत प्राधिकृत अधिकारी की अधिसूचना।

दिनांक 28 अगस्त 2025 की अधिसूचना संख्या TIC-C-501/3/2023-IMPORTS-FSSAI-Pt.1/E-9893 तथा दिनांक 30 अक्टूबर 2025 की अधिसूचना संख्या TIC/4/2022-IMPORTS-FSSAI (संलग्न प्रति) के संदर्भ में, उक्त अधिसूचनाओं में आंशिक संशोधन करते हुए, सक्षम प्राधिकारी द्वारा निम्नलिखित FSSAI अधिकारी को खाद्य सुरक्षा एवं मानक अधिनियम, 2006 की धारा 47(5) तथा FSS (आयात) विनियम, 2017 के विनियम 13(1) के प्रावधानों के अनुरूप आयातित खाद्य पदार्थों की निकासी हेतु निम्नलिखित खाद्य आयात प्रवेश बिंदुओं पर प्राधिकृत अधिकारी के रूप में अधिसूचित किया जाता है।

क्र.सं.	प्राधिकृत अधिकारी का नाम	लिंग अधिकारी क नाम	प्रवेश बिंदु (POE) का नाम	POE कोड	राज्य/स्थान	पोस्टिंग स्थान
पश्चिमी क्षेत्र						
1	श्री नागेन्द्रनाथ चिल्वूरु, सहायक निदेशक	श्रीमति धन्या के एन, उप निदेशक	कस्टम हाउस बेंगलोर एअरपोर्ट	INBLR4	बेंगलोर	बेंगलोर
			आई सी डी बेंगलोर	INWFD6		
			आई सी डी होसर , तमिलनाडु	INHSU6		
			एसीसी मंगलौर इंटरनेशनल एअरपोर्ट	INIXE4	मंगलौर	
			न्यू मंगलोर सीपोर्ट	INNML1		
			एस ई ज़ेड मंगलोर	INMAQ6		
एस ई ज़ेड के आई इ डी बी मंगलोर	INMQK6					
2	श्रीमति धन्या के एन, उप निदेशक	श्री नागेन्द्रनाथ चिल्वूरु, सहायक निदेशक	एयर कार्गो कॉम्प्लेक्स, कोझिकोड (करीपुर)	INCCJ4	केरल	कोचीन

2. यह आदेश तत्काल प्रभाव से प्रभावशील होगा.


(राजित पुनहानी, भा.प्र.से)
मुख्य कार्यकारी अधिकारी,
भारतीय खाद्य सुरक्षा और मानक प्राधिकरण

सेवा में:- (सूचना एवं आवश्यक कार्यवाही हेतु)

1. सभी हितधारकों को सूचना एवं अनुपालन हेतु।
2. महानिदेशक, डीजीएफटी
3. संयुक्त सचिव सी.बी.आई.सी
4. अतिरिक्त महानिदेशक (आईसीईजीएटीई)

राजित पुनहानी, आई.ए.एस./RAJIT PUNHANI, I.A.S.
मुख्य कार्यकारी अधिकारी/Chief Executive Officer
भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
Food Safety and Standards Authority of India
(स्वास्थ्य एवं परिवार कल्याण मंत्रालय)
(Ministry of Health & Family Welfare)
भारत सरकार/Govt. of India
एफ.डी.ए. भवन, कोटला रोड, नई दिल्ली-110002, भारत
FDA Bhawan, Kotla Road, New Delhi-110002, INDIA

5. प्रबंध निदेशक एवं मुख्य कार्यकारी अधिकारी (MD एवं CEO), NSDL
6. अतिरिक्त महानिदेशक, जोखिम प्रबंधन प्रभाग, सीबीआईसी
7. निदेशक (सीमा शुल्क), सीबीआईसी
8. आयुक्त (एकल खिड़की परियोजना, सीबीआईसी)
9. क्षेत्रीय निदेशक, दक्षिणी क्षेत्र और उत्तरी क्षेत्र कार्यालय, एफएसएसएआई।

प्रतिलिपि:-

1. कार्यकारी निदेशक (एचआर), एफएसएसएआई
2. सीआईटीओ, एफएसएसएआई-मुख्यालय (एफएसएसएआई वेबसाइट पर अपलोड करने के लिए)

File No: 1-1715/FSSAI/Imports/2017(Pt.1)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Trade and International Cooperation Division)
FDA Bhawan, Kotla Road, NewDelhi-110002

Dated: 12th January, 2026

Notification

Subject: Notification of Authorised Officer under Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017-reg.

In continuation with FSSAI Notification of even no. TIC-C-501/3/2023-IMPORTS-FSSAI-Pt.1/E-9893 dated 28th August 2025 & TIC/4/2022-IMPORTS-FSSAI 30th October 2025 (copy attached) issued in this regard, the Competent Authority hereby notifies the following FSSAI official as Authorised Officer in line with the provisions contained in Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017 for clearance of imported food at the following new additional food import entry points:

S. No.	Name of the Authorised Officer	Name of the link officer	POE Name	POE Code	State/ Location	Place of Posting
NORTHERN REGION						
1.	Shri. Dhananjay Dhara, Assistant Director (Tech)	Shri. Bharat Pachiciya, Deputy Director	ICD Dhirpur	INDPP6	Haryana	Ghaziabad
WESTERN REGION						
1.	Sh. Ajay Pralhad Khairnar, Assistant Director (Tech)	Sh. Sukant Chaudhary, Deputy Director	Electronic SEZ Park, Gandhinagar	INGNG6	Gujarat	Mundra

2. This Order will be effective with immediate effect.

राजित पुनहानी, आई ए एस / RAJIT PUNHANI, I.A.S.
मुख्य कार्यकारी अधिकारी/Chief Executive Officer
भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
Food Safety and Standards Authority of India
(स्वास्थ्य एवं परिवार कल्याण मंत्रालय)
(Ministry of Health & Family Welfare)
भारत सरकार/Govt. of India
एफ.डी.ए. भवन, कोटला रोड, नई दिल्ली-110002, भारत
FDA Bhawan, Kotla Road, New Delhi-110002, INDIA

(Rajit Punhani, IAS)

CEO, FSSAI

To:- (For information and necessary action)

1. All Stakeholders for information and compliance.
2. The Director General, DGFT
3. Joint Secretary CBIC
4. Additional Director General (ICEGATE) for the information.
5. MD & CEO NSDL for integration of SEZ POE with FSSAI FICS
6. The Additional Director General, Risk Management Division, CBIC
7. Director(Customs), CBIC
8. Commissioner (Single window project, CBIC)
9. Regional Directors, FSSAI for Compliance.

Copy to:-

1. Executive Director (HR), FSSAI
2. CITO, FSSAI-HQ (For uploading on the FSSAI Website)

सीईओ सचिवालय
खपरी सं 24166
दिनांक 12-01-2026

EDC(PP)

File No: TIC/4/2022-IMPORTS-FSSAI
भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित वैधानिक प्राधिकरण)
(व्यापार और अंतर्राष्ट्रीय सहयोग प्रभाग)
एफडीए भवन, कोटला रोड, नई दिल्ली- 110002

दिनांक: 12th जनवरी, 2026

अधिसूचना

विषय: खाद्य सुरक्षा और मानक अधिनियम, 2006 की धारा 47 (5) और खाद्य सुरक्षा और मानक (आयात) विनियम, 2017 के विनियम 13 (1) के अंतर्गत प्राधिकृत अधिकारी की अधिसूचना।

दिनांक 28 अगस्त 2025 की अधिसूचना संख्या TIC-C-501/3/2023-IMPORTS-FSSAI-Pt.1/E-9893 तथा दिनांक 30 अक्टूबर 2025 की अधिसूचना संख्या TIC/4/2022-IMPORTS-FSSAI (संलग्न प्रति) के क्रम में, सक्षम प्राधिकारी द्वारा खाद्य सुरक्षा एवं मानक अधिनियम, 2006 की धारा 47(5) तथा FSS (आयात) विनियम, 2017 के विनियम 13(1) के प्रावधानों के अनुरूप, निम्नलिखित नए अतिरिक्त खाद्य आयात प्रवेश बिंदुओं पर आयातित खाद्य पदार्थों की निकासी हेतु निम्नलिखित FSSAI अधिकारी को प्राधिकृत अधिकारी के रूप में अधिसूचित किया जाता है।

क्र.सं.	प्राधिकृत अधिकारी का नाम	लिंक अधिकारी का नाम	प्रवेश बिंदु (POE) का नाम	POE कोड	राज्य/स्थान	पोस्टिंग स्थान
उत्तरी क्षेत्र						
1	श्री धनंजय धारा, सहायक निदेशक	श्री भरत पचीसिया, उप निदेशक	ICD धीरपुर	INDPP6	हरियाणा	गाजियाबाद
पश्चिमी क्षेत्र						
1.	श्री अजय प्रल्हाद खैरनार, सहायक निदेशक	श्री सुकांत चौधरी, उप निदेशक	इलेक्ट्रॉनिक एस. ई. जेड. पार्क, गांधीनगर	INGNG6	गुजरात	मुंद्रा

2. यह आदेश तत्काल प्रभाव से प्रभावशील होगा।

राजित पुनहानी, आई.एस.ए. / RAJIT PUNHANI, I.A.S.
मुख्य कार्यकारी अधिकारी/Chief Executive Officer
भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
Food Safety and Standards Authority of India
(स्वास्थ्य एवं परिवार कल्याण विभाग)
(Ministry of Health & Family Welfare)
भारत सरकार/Govt. of India
एफ.डी.ए. भवन, कोटला रोड, नई दिल्ली-110002, भारत
FDA Bhawan, Kotla Road, New Delhi-110002, INDIA

(राजित पुनहानी, भा.प्र.से)

मुख्य कार्यकारी अधिकारी,

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण

सेवा में:- (सूचना एवं आवश्यक कार्यवाही हेतु)

1. सभी हितधारकों को सूचना एवं अनुपालन हेतु।
2. महानिदेशक, डी.जी.एफ.टी.
3. संयुक्त सचिव सी.बी.आई.सी
4. अतिरिक्त महानिदेशक (ICEGATE)
5. MD एवं CEO, NSDL — SEZ प्रवेश बिंदु (PoE) को FSSAI के FICS के साथ एकीकरण हेतु।
6. अतिरिक्त महानिदेशक, जोखिम प्रबंधन प्रभाग, सीबीआईसी
7. निदेशक (सीमा शुल्क), सीबीआईसी
8. आयुक्त (एकल खिड़की परियोजना, सीबीआईसी)
9. क्षेत्रीय निदेशक, एफ.एस.एस.ए.आई.

प्रतिलिपि:-

1. कार्यकारी निदेशक (एच.आर.), एफ.एस.एस.ए.आई.
2. सीआईटीओ, एफ.एस.एस.ए.आई.-मुख्यालय (एफ.एस.एस.ए.आई. वेबसाइट पर अपलोड करने के लिए)

File No: TIC/4/2022-IMPORTS-FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Trade and International Cooperation Division)
FDA Bhawan, Kotla Road, New Delhi-110002

Dated: 22nd December, 2025

Notification

Subject: Notification of Authorised Officer under Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017-reg.

In continuation with FSSAI Notification of even no. TIC-C-501/3/2023-IMPORTS-FSSAI-Pt.1/E-9893 dated 28th August 2025 & TIC/4/2022-IMPORTS-FSSAI 30th October 2025 (copy attached) issued in this regard, the Competent Authority hereby notifies the following FSSAI official as Authorised Officer in line with the provisions contained in Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017 for clearance of imported food at the following food import entry points:

S. No.	Name of the Authorised Officer	Name of the link officer	POE Name	POE Code	State/ Location	Place of Posting
WESTERN REGION						
1.	Shri. Gavit Sachin Ratilal, Assistant Director (Tech.)	Dr. Karuna Dhale, Assistant Director (Tech.)	Talegaon	INTLG6	Maharashtra	Mumbai

2. This Order will be effective with immediate effect.

राजित पुनहानी, आई.ए.एस./RAJIT PUNHANI, I.A.S.
मुख्य कार्यकारी अधिकारी/Chief Executive Officer
भारतीय खाद्य संरक्षा एवं मानक प्राधिकरण
Food Safety and Standards Authority of India
(स्वास्थ्य एवं परिवार कल्याण मंत्रालय)
(Ministry of Health & Family Welfare)
भारत सरकार/Govt. of India
एफ.डी.ए. भवन, कोटला रोड, नई दिल्ली-110002, भारत
FDA Bhawan, Kotla Road, New Delhi-110002, INDIA

(Rajit Punhani, IAS)

CEO, FSSAI

To:- (For information and necessary action)

1. All Stakeholders for information and compliance.
2. The Director General, DGFT
3. Joint Secretary CBIC
4. Additional Director General (ICEGATE) for the information.
5. MD & CEO NSDL for integration of SEZ POE with FSSAI FICS
6. The Additional Director General, Risk Management Division, CBIC
7. Director(Customs), CBIC
8. Commissioner (Single window project, CBIC)
9. Regional Director, Western Region, FSSAI for Compliance.

Copy to:-

1. Executive Director (HR), FSSAI
2. CITO, FSSAI-HQ (For uploading on the FSSAI Website)

File No: TIC/4/2022-IMPORTS-FSSAI
भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित वैधानिक प्राधिकरण)
(व्यापार और अंतर्राष्ट्रीय सहयोग प्रभाग)
एफडीए भवन, कोटला रोड, नई दिल्ली- 110002

दिनांक: 22nd दिसंबर, 2025

अधिसूचना

विषय: खाद्य सुरक्षा और मानक अधिनियम, 2006 की धारा 47 (5) और खाद्य सुरक्षा और मानक (आयात) विनियम, 2017 के विनियम 13 (1) के अंतर्गत प्राधिकृत अधिकारी की अधिसूचना।

दिनांक 28 अगस्त 2025 की अधिसूचना संख्या TIC-C-501/3/2023-IMPORTS-FSSAI-Pt.1/E-9893 तथा दिनांक 30 अक्टूबर 2025 की अधिसूचना संख्या TIC/4/2022-IMPORTS-FSSAI (संलग्न प्रति) के संदर्भ में, उक्त अधिसूचनाओं में आंशिक संशोधन करते हुए, सक्षम प्राधिकारी द्वारा निम्नलिखित FSSAI अधिकारी को खाद्य सुरक्षा एवं मानक अधिनियम, 2006 की धारा 47(5) तथा FSS (आयात) विनियम, 2017 के विनियम 13(1) के प्रावधानों के अनुरूप आयातित खाद्य पदार्थों की निकासी हेतु निम्नलिखित खाद्य आयात प्रवेश बिंदुओं पर प्राधिकृत अधिकारी के रूप में अधिसूचित किया जाता है।

क्र.सं.	प्राधिकृत अधिकारी का नाम	लिंक अधिकारी का नाम	प्रवेश बिंदु (POE) का नाम	POE कोड	राज्य/स्थान	पोस्टिंग स्थान
पश्चिमी क्षेत्र						
1.	श्री. गावित सचिन रतिलाल, सहायक निदेशक	डॉ. करुणा धाले, सहायक निदेशक	तलेगांव	INTLG6	महाराष्ट्र	मुंबई

2. यह आदेश तत्काल प्रभाव से प्रभावशील होगा.

राजित पुनहानी, आई.ए.एस./RAJIT PUNHANI, I.A.S.
मुख्य कार्यकारी अधिकारी/Chief Executive Officer
भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
Food Safety and Standards Authority of India
(स्वास्थ्य एवं परिवार कल्याण मंत्रालय)
(Ministry of Health & Family Welfare)
भारत सरकार/Govt. of India
एफ.डी.ए. भवन, कोटला रोड, नई दिल्ली-110002, भारत
FDA Bhawan, Kotla Road, New Delhi-110002, INDIA

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण

(राजित पुनहानी, भा.प्र.से)
मुख्य कार्यकारी अधिकारी,

सेवा में:- (सूचना एवं आवश्यक कार्यवाही हेतु)

1. सभी हितधारकों को सूचना एवं अनुपालन हेतु।
2. महानिदेशक, डीजीएफटी
3. संयुक्त सचिव सी.बी.आई.सी
4. अतिरिक्त महानिदेशक (आईसीईजीएटीई)
5. अतिरिक्त महानिदेशक, जोखिम प्रबंधन प्रभाग, सीबीआईसी
6. निदेशक (सीमा शुल्क), सीबीआईसी
7. आयुक्त (एकल खिड़की परियोजना, सीबीआईसी)
8. क्षेत्रीय निदेशक, पश्चिमी क्षेत्र और उत्तरी क्षेत्र कार्यालय, एफएसएसएआई।

प्रतिलिपि:-

1. कार्यकारी निदेशक (एचआर), एफएसएसएआई
2. सीआईटीओ, एफएसएसएआई-मुख्यालय (एफएसएसएआई वेबसाइट पर अपलोड करने के लिए)

Deputy Director	ANFTWZ LTD – BULAND SHAHAR	INBUL6
	ICD PALWAL BHAGOLA- JANAULI	INPWL6
	ICD REWARI	INREA6
	ICD SAMALKHA PANIPAT	INDWN6
	ICD PAKWARA MORADABAD/ME ERUT	INMBD6
	ICD PATPARGANJ	INPPG6
	ICD SONIPAT	INBDM6

2. This Order will be effective with immediate effect.

राजित पुनहानी, आई.ए.एस./RAJIT PUNHANI, I.A.S.
मुख्य कार्यकारी अधिकारी/Chief Executive Officer
भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
Food Safety and Standards Authority of India
(स्वास्थ्य एवं परिवार कल्याण मंत्रालय)
(Ministry of Health & Family Welfare)
भारत सरकार/Govt. of India
एफ.डी.ए. भवन, कोटला रोड, नई दिल्ली-110002, भारत
FDA Bhawan, Kotla Road, New Delhi-110002, INDIA

(Rajit Punhani, IAS)

CEO, FSSAI

To:- (For information and necessary action)

1. All Stakeholders for information and compliance.
2. The Director General, DGFT
3. Joint Secretary CBIC
4. Additional Director General (ICEGATE) for the information.
5. MD & CEO NSDL for integration of SEZ POE with FSSAI FICS
6. The Additional Director General, Risk Management Division, CBIC
7. Director(Customs), CBIC
8. Commissioner (Single window project, CBIC)
9. Regional Director, Western Region & Northern Region Office, FSSAI for Compliance.

Copy to:-

1. Executive Director (HR), FSSAI
2. CITO, FSSAI-HQ (For uploading on the FSSAI Website)

File No: TIC/4/2022-IMPORTS-FSSAI
भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित वैधानिक प्राधिकरण)
(व्यापार और अंतर्राष्ट्रीय सहयोग प्रभाग)
एफडीए भवन, कोटला रोड, नई दिल्ली- 110002

दिनांक: 29th अक्टूबर, 2025

अधिसूचना

विषय: खाद्य सुरक्षा और मानक अधिनियम, 2006 की धारा 47 (5) और खाद्य सुरक्षा और मानक (आयात) विनियम, 2017 के विनियम 13 (1) के अंतर्गत प्राधिकृत अधिकारी की अधिसूचना।

दिनांक 28 अगस्त 2025 को जारी अधिसूचना संख्या TIC-C-501/3/2023-IMPORTS-FSSAI-Pt.1/E-9893(प्रतिलिपि संलग्न) में आंशिक संशोधन करते हुए, सक्षम प्राधिकारी द्वारा निम्नलिखित FSSAI अधिकारी को खाद्य सुरक्षा एवं मानक अधिनियम, 2006 की धारा 47(5) तथा FSS (आयात) विनियम, 2017 के विनियम 13(1) के प्रावधानों के अनुरूप आयातित खाद्य पदार्थों की निकासी हेतु निम्नलिखित खाद्य आयात प्रवेश बिंदुओं पर प्राधिकृत अधिकारी के रूप में अधिसूचित किया जाता है।

क्र.सं.	प्राधिकृत अधिकारी का नाम	लिंक अधिकारी का नाम	प्रवेश बिंदु (POE) का नाम	POE कोड	राज्य/स्थान	पोस्टिंग स्थान
पश्चिमी क्षेत्र						
1.	श्री अजय प्रल्हाद खैरनार, सहायक निदेशक	श्री सुकांत चौधरी, उप निदेशक	ओल्ड मुंद्रा सी पोर्ट	INOMU1	मुंद्रा	मुंद्रा
			एस ई ज़ेड अदानी पोर्ट	INAJM6		
			मुंद्रा सी पोर्ट	INMUN1		
			कांडला सी पोर्ट	INIXY1	कांडला	
			कांडला एस ई ज़ेड	INKDL6		
			अहमदाबाद एयर कार्गो काम्प्लेक्स	INAMD4	अहमदाबाद	
			आई सी डी साबरमती	INSBI6		
			आई सी डी थार ड्राई पोर्ट	INSAU6		
उत्तरी क्षेत्र						
1.	श्री भरत पचीसिया, उप निदेशक	श्री धनंजय धारा, सहायक निदेशक	एसीसी दिल्ली	INDEL4	दिल्ली एनसीआर	गाजियाबाद
			आईसीडी दादरी	INDER6		
			आईसीडी तुगलकाबाद	INTKD6		
			आईसीडी गढ़ीहारसरु	INGHR6		
			सीएफएस स्टारट्रैक दादरी	INSTT6		
			सीसीएमएल दादरी	INCPL6		

राजिव पुनानी, अध्यक्ष RAJIT PUNANI, I.A.S.
मुख्य कार्यकारी अधिकारी/Chief Executive Officer
भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
Food Safety and Standards Authority of India
(स्वास्थ्य एवं परिवार कल्याण मंत्रालय)
(Ministry of Health & Family Welfare)
भारत सरकार/Govt. of India
एफ.डी.ए. भवन, कोटला रोड, नई दिल्ली-110002, भारत
FDA Bhawan, Kotla Road, New Delhi-110002, INDIA

29/10/25

			आईसीडी सीएफएस अल्बार्ट्रेस दादरी	INAPL6		
			आईसीडी-मोदीनगर (रोरी)	INMUZ6		
			आईसीडी लोनी	INLON6		
2.	श्री धनंजय धारा, सहायक निदेशक	श्री भरत पचीसिया, उप निदेशक	नोएडा (ईपीजेड/एसईजेड)	INNDA6	दिल्ली एनसीआर	गाजियाबाद
			आईसीडी पाटली	INPTL6		
			आईसीडी पियाला	INBFR6		
			आईसीडी बरही	INRUG6		
			आईसीडी फ़रीदाबाद	INFBD6		
			एएनएफटीडब्ल्यूजेड लिमिटेड बुलंदशहर	INBUL6		
			आईसीडी पलवल भगोला-जनौली	INPWL6		
			आईसीडी रेवाड़ी	INREA6		
			आईसीडी समालखा पानीपत	INDWN6		
			आईसीडी पकवाड़ा मुरादाबाद/मेरठ	INMBD6		
			आईसीडी पटपड़गंज	INPPG6		
			आईसीडी सोनीपत	INBDM6		

राजित पुनहानी, आई.ए.एस./RAJIT PUNHANI, I.A.S.
मुख्य कार्यकारी अधिकारी/Chief Executive Officer
भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
Food Safety and Standards Authority of India
(स्वास्थ्य एवं परिवार कल्याण मंत्रालय)
(Ministry of Health & Family Welfare)
भारत सरकार/Govt. of India
एफ.डी.ए. बवन, कोटला रोड, नई दिल्ली-110002, भारत
FDA Bhawan, Kotla Road, New Delhi-110002, INDIA

2. यह आदेश तत्काल प्रभाव से प्रभावशील होगा।

(राजित पुनहानी, भा.प्र.से)

मुख्य कार्यकारी अधिकारी,

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण

सेवा में:- (सूचना एवं आवश्यक कार्यवाही हेतु)

1. सभी हितधारकों को सूचना एवं अनुपालन हेतु।
2. महानिदेशक, डीजीएफटी
3. संयुक्त सचिव सी.बी.आई.सी
4. अतिरिक्त महानिदेशक (आईसीईजीएटीई)
5. एमडी और सीईओ NSDL को FSSAI FICS के साथ SEZ POE के एकीकरण के लिए
6. अतिरिक्त महानिदेशक, जोखिम प्रबंधन प्रभाग, सीबीआईसी
7. निदेशक (सीमा शुल्क), सीबीआईसी
8. आयुक्त (एकल खिड़की परियोजना, सीबीआईसी)
9. क्षेत्रीय निदेशक, पश्चिमी क्षेत्र और उत्तरी क्षेत्र कार्यालय, एफएसएसएआई।

प्रतिलिपि:-

1. कार्यकारी निदेशक (एचआर), एफएसएसएआई
2. सीआईटीओ, एफएसएसएआई-मुख्यालय (एफएसएसएआई वेबसाइट पर अपलोड करने के लिए)

File No: TIC-C-501/3/2023-IMPORTS-FSSAI-Pt.1/E-9893

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण

(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)

(व्यापार और अंतर्राष्ट्रीय सहयोग प्रभाग)

एफडीए भवन, कोटला रोड, नई दिल्ली- 110002

दिनांक 28 अगस्त, 2025

Notification

Subject: Notification of Authorised Officer under Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017-reg.

In suppression to previous orders issued regarding notification of the Authorised Officers at the following location, the Competent Authority hereby notifies the following FSSAI officials as Authorised Officers in line with the provisions contained in Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017 for imported food clearance at food import entry points mentioned below:

S. No	Name of the Authorised Officer	Name of the link officers	POE Name	POE Code	State/ Location	Place of Posting
EASTERN REGION						
1	Sh. Nilamani Biswal, Joint Director	Sh. Saroj Kumar Meher Assistant Director	KOLKATA SEAPORT	INCCU1	Kolkata	Kolkata
			ACC Kolkata	INCCU4		
			SEZ FALTA EPZ - KOLKATA	INFLT6		
			HALDIA SEAPORT	INHAL1		
2	Sh. Saroj Kumar Meher Assistant Director	Sh. Nilamani Biswal, Joint Director	AISL ICD DURGAPUR	INDUR6	Kolkata	Kolkata
			PETRAPOLE LAND PORT	INPTPB		
			GHAJADHANGA LAND PORT	INGJXB		
			RAXAUL LAND PORT	INRXLB		
3	Sh. Pranjal Deka, Assistant Director	Sh. Saroj Kumar Meher Assistant Director	ICD GUWAHATI (AMINGAON)	INAMG6	Guwahati	Guwahati
SOUTHERN REGION						
4	Ms. Dhanya K N Deputy Director	Sh. Kumaresan Chadrusekar, Assistant Director	Custom House Cochin	INCOK1	Cochin	Cochin
			ACC Cochin	INCOK4		
			SEZ Cochin Special Economic Zone	INCOK6		
5	Sh. S. Pandiyaraja Joint Director	Dr. M. Kanan Joint Director	Custom House Chennai	INMAA1	Chennai	Chennai
			SEZ SRI CITY SEZ	INTAS 6		
			CONCOR TONDIAPET - ICD	INTVT6		
			IRUNGATTUKOTTAI -ICD	INILP6		

			J.MATADEE FREE TRADE ZONE-SEZ	INCJJ6		
6	Dr. M. Kanan Joint Director	Shri S. Pandiyaraja Joint Director	Kattupalli port	INKAT1	Chennai	* Persently at Chennai Tuticorin (After 14.11.2025 vide Order dt.15.07.20 25)
			ENNORE SEA (kamrajar port)	INENR1		
			ACC Chennai	INMAA4		
			Custom House Tuticorin	INTUT1	Tuticorin	
			ICD Tuticorin	INTUT6		
			PEARL CITY FOOD PORT ZONE-SEZ	INTNC6		
7	Ms. Lydia Sona Lizzy W, Assistant Director	Dr. M. Kanan Joint Director	NDR SEZ	INNPK6	Chennai	Chennai
			Integrated chennai business park ICBPPL SEZ	INAIP6		
			SEZ-MEPZ Chennai	INMAA6		
			SEZ CCL Products (India) Limited	INSPC6		
8	Sh.Balunaik Kethavath, Deputy Director	Shri Nagendranath Chiluvuru, Assistant Director	Krishnapatnam, AP	INKRI1	Krishnapatnam	Hyderabad
			CUSTOM HOUSE HYDERABAD AIRPORT	INHVD4	Hyderabad	
			ICD HYDERABAD	INSNF6		
9	Sh. Kumaresan Chadrusekar, Assistant Director	Ms. Dhanya K N Deputy Director	CUSTOM HOUSE BANGALORE AIRPORT	INBLR4	Bangalore	Bangalore
			ICD BANGALORE	INWFD6		
			ICD HOSUR , Tamil Nadu	INHSU6		
			ACC MANGALORE INTERNATIONAL AIRPORT	INIXE4	Mangalore	
			NEW MANGALORE SEAPORT	INNML1		
			SEZ MANGALORE	INMAQ6		
			SEZ KIADB MANGALORE	INMQK6		
10	Sh. Nagendranath Chiluvuru, Assistant Director	Sh.Balunaik Kethavath, Deputy Director	Visakhapatnam Port Sea	INVTZ1	Visakhapatnam	Visakhapatnam
			Visakhapatnam International Airport	INVTZ4		
			Gangavaram Port Sea	INGGV1		
			SEZ Visakhapatnam	INVTZ6		
			SEZ Ramky Pharma City India Ltd.	INAKR6		

			SEZ DR. REDDY LAB	INVZR6		
WESTERN REGION						
11	Dr.Karuna Dhale, Assistant Director	Sh. Rajesh Dagare, Deputy Director	JNCH NHAVA SEVA	INNSA1	Mumbai	Mumbai
			SEZ ARSHIYA LIMITED	INPNV6		
			JNPT-SEZ	INPJN6		
			ICD MULUND	INMUL6		
12	Sh. Sukant Chaudhary, Deputy Director	Dr.Karuna Dhale, Assistant Director	JNCH NHAVA SEVA	INNSA1	Mumbai	Mumbai
			SEZ ARSHIYA LIMITED	INPNV6		
			JNPT-SEZ	INPJN6		
13	Sh. Rajesh Dagare, Deputy Director	Dr.Karuna Dhale, Assistant Director	JNCH NHAVA SEVA	INNSA1	Mumbai	Mumbai
			SEZ ARSHIYA LIMITED	INPNV6		
			JNPT-SEZ	INPJN6		
14	Ms Jitha K.K., Joint Director	Dr.Karuna Dhale, Assistant Director	MUMBAI AIR CARGO	INBOM4	Mumbai	Mumbai
			MUMBAI SEA PORT	INBOM1		
15	Sh. Gavitt Sachin Ratilal, Assistant Director	Sh. Sukant Chaudhary, Deputy Director	OLD MUNDRA SEAPORT	INOMU1	Mundra	Mundra
			SEZ ADANI PORT	INAJM6		
			MUNDRA SEAPORT	INMUN1		
			KANDLA SEAPORT	INIXY1	Kandla	
			KANDLA SEZ	INKDL6		
			AHMEDABAD AIR CARGO COMPLEX	INAMD4	Ahmedabad	
			ICD SABARMATI	INSBI6		
			ICD Thar Dry Port	INSAU6		
NORTHERN REGION						
16	Sh. Bharat Pachiciya Deputy Director,	Sh. Dhananjoy Dhara, Assistant Director	ACC DELHI	INDEL4	Delhi NCR	Ghaziabad
			ICD DADRI	INDER6		
			ICD Tuglakabad	INTKD6		
			ICD GARHIHARSARU	INGHR6		
			ICD Patparganj	INPPG6		
			ICD SONIPAT	INBDM6		
			CFS STARTRACK DADRI	INSTT6		
			CGML Dadri	INCPL6		
			ICD CFS ALBATROSS DADRI	INAPL6		
			ICD-MODINAGAR (RORI)	INMUZ6		
			ICD Loni	INLON6		
17	Sh. Dhananjoy Dhara, Assistant Director	Sh. Bharat Pachiciya Deputy Director,	NOIDA (EPZ / SEZ)	INNDA6	Delhi NCR	Ghaziabad
			ICD PATLI	INPTL6		
			ICD PIYALA	INBFR6		
			ICD BARHI	INRUG6		
			ICD Faridabad	INFBD6		

			ANFTWZ LTD - BULAND SHAHAR	INBUL6		
			ICD PALWAL BHAGOLA-JANAULI	INPWL6		
			ICD REWARI	INREA6		
			ICD SAMALKHA PANIPAT	INDWN6		
			ICD PAKWARA MORADABAD / MEERUT	INMBD6		

2. This Order will be effective with immediate effect.



(Ganji Kamala Vardhana Rao, IAS)

CEO, FSSAI

To:- (For information and necessary action)

1. All Stakeholders for information and compliance.
2. The Director General, DGFT
3. Joint Secretary CBIC
4. Additional Director General (ICEGATE) for the information.
5. Director(Customs), CBIC
6. Commissioner (Single window project, CBIC)
7. All the Regional Directors of FSSAI for information and compliance.
8. All Authorised officers for information and compliance.

Copy to:-

1. Executive Director (HR), FSSAI
2. CITO, FSSAI-HQ (For uploading on the FSSAI Website)
3. Director, TICD, for the information and compliance.

अधिसूचना

विषय: खाद्य सुरक्षा और मानक अधिनियम, 2006 की धारा 47 (5) तथा खाद्य सुरक्षा और मानक (आयात) विनियम, 2017 के विनियमन 13 (1) के अंतर्गत प्राधिकृत अधिकारी की अधिसूचना।

पूर्व में जारी आदेशों को प्रतिस्थापित करते हुए, सक्षम प्राधिकारी द्वारा निम्नलिखित स्थानों पर आयातित खाद्य पदार्थों की स्वीकृति हेतु खाद्य आयात प्रवेश बिंदुओं पर अधिसूचित किए जाने वाले प्राधिकृत अधिकारियों की सूची निम्नानुसार जारी की जाती है।

क्र.सं.	प्राधिकृत अधिकारी का नाम	लिंक अधिकारी का नाम	प्रवेश बिंदु (POE) का नाम	POE कोड	राज्य/स्थान	पोस्टिंग स्थान		
पूर्वी क्षेत्र								
1	श्री निलामानी बिस्वाल, संयुक्त निदेशक	श्री. सरोज कुमार मेहर, सहायक निदेशक	कोलकाता बन्दरगाह एसीसी कोलकाता एस ई जेड फालता ई पी ज़ेड – कोलकाता हल्दिया बन्दरगाह	INCCU1 INCCU4 INFLT6 INHAL1	कोलकाता	कोलकाता		
2	श्री. सरोज कुमार मेहर, सहायक निदेशक	श्री निलामानी बिस्वाल, संयुक्त निदेशक	एआईएसएल आई सी डी दुर्गापुर पेट्रॉपोल लैंड पोर्ट घजाधंगा लैंड पोर्ट रक्सौल लैंड पोर्ट	INDUR6 INPTPB INGJXB INRXLB				
3	श्री. प्रांजल डेका, संयुक्त निदेशक	श्री. सरोज कुमार मेहर, सहायक निदेशक	आईसीडी गुवाहाटी (अमिनगांव)	INAMG6			गुवाहाटी	गुवाहाटी
दक्षिणी क्षेत्र								
4	श्रीमति धन्या के एन, उप निदेशक	श्री. कुमारेसन चंद्रशेखर, सहायक निदेशक	कस्टम हाउस कोचीन एसीसी कोचीन एसई जेड कोचीन स्पेशल इकनोमिक ज़ोन	INCOK1 INCOK4 INCOK6	कोचीन	कोचीन		
5	श्री एस पांडियाराजा, संयुक्त निदेशक	डॉ. एम् कनन, संयुक्त निदेशक	कस्टम हाउस चेन्नई एसइजेड श्री सिटी एस ई जेड कॉन्कोर तोंदिआपेट – आई सी डी इरुगात्तुकोत्तई- आई सी डी जैमातादी फ्री ट्रेड ज़ोन- एस ई जेड पर्ल सिटी फूड पोर्ट ज़ोन - एस ई जेड	INMAA1 INTAS 6 INTVT6 INILP6 INCJJ6 INTNC6	चेन्नई	चेन्नई		
6	डॉ. एम् कनन, संयुक्त निदेशक		कत्तुपल्ली पोर्ट एन्नोर सी(कामराजर पोर्ट)	INKAT1 INENR1	चेन्नई	* वर्तमान में चेन्नई,		

		श्री एस पांडियाराजा, संयुक्त निदेशक	ए सी सी चेन्नई	INMAA4		तूतिकोरिन (दिनांक 15.07.2025 के आदेश के तहत 14.11.2025 के बाद)
			कस्टम हाउस तूतिकोरिन	INTUT1	तूतिकोरिन	
			आई सी डी तूतिकोरिन	INTUT6		
7	कुमारी लीडिया सोना लिज्जयी डब्लू. सहायक निदेशक	डॉ. एम् कनन, संयुक्त निदेशक	एन डी आर एस ई जेड	INNPK6	चेन्नई	चेन्नई
			इंटीग्रेटेड चेन्नई बिज़नस पार्क ई सी बी पी पी एल एस ई जेड	INAIP6		
			एस ई जेड - एम् ई पी जेड चेन्नई	INMAA6		
			एस ई जेड सी सी एल प्रोडक्ट्स (इंडिया) लिमिटेड	INSPC6		
8	श्री बालूनाइक केथावाथ, उप निदेशक	श्री नागेन्द्रनाथ चिलुवुरु, सहायक निदेशक	कृष्णापट्टनम, ए पी	INKRI1	कृष्णापट्टनम	हैदराबाद
			कस्टम हाउस हैदराबाद एअरपोर्ट	INHVD4	हैदराबाद	
			आई सी डी हैदराबाद	INSNF6		
9	श्री कुमारेशन चंद्रशेखर, सहायक निदेशक	श्रीमति धन्या के एन, उप निदेशक	कस्टम हाउस बैंगलोर एअरपोर्ट	INBLR4	बैंगलोर	बैंगलोर
			आई सी डी बैंगलोर	INWFD6		
			आई सी डी होसर, तमिलनाडु	INHSU6		
			एसीसी मंगलौर इंटरनेशनल एअरपोर्ट	INIXE4	मंगलौर	
			न्यू मंगलौर सीपोर्ट	INNML1		
			एस ई जेड मंगलौर	INMAQ6		
			एस ई जेड के आई इ डी बी मंगलौर	INMQK6		
10	श्री नागेन्द्रनाथ चिलुवुरु, सहायक निदेशक	श्री बालूनाइक केथावाथ, उप निदेशक	विसाखापतनम सी पोर्ट	INVTZ1	विसाखापतनम	विसाखापतनम
			विसाखापतनम इंटरनेशनल एअरपोर्ट	INVTZ4		
			गंगावरम सी पोर्ट	INGGV1		
			एस ई जेड विसाखापतनम	INVTZ6		
			एस ई जेड रामकी फार्मा सिटी इंडिया लिमिटेड	INAKR6		
			एस ई जेड डॉ. रेड्डी लैब	INVZR6		
पश्चिमी क्षेत्र						
11	डॉ. करुना धाले, सहायक निदेशक	श्री राजेश दागारे, उप निदेशक	जे एन सी एच न्हावा सेवा	INNSA1	मुंबई	मुंबई
			एस ई जेड आर्शिया लिमिटेड	INPNV6		
			जे एन पी टी - एस ई जेड	INPJN6		
			आई सी डी मुलुंड	INMUL6		
12	श्री सुकांत चौधरी, उप निदेशक	डॉ. करुना धाले, सहायक निदेशक	जे एन सी एच न्हावा सेवा	INNSA1	मुंबई	मुंबई
			एस ई जेड आर्शिया लिमिटेड	INPNV6		
			जे एन पी टी - एस ई जेड	INPJN6		
13	श्री राजेश दागारे, उप निदेशक	डॉ. करुना धाले, सहायक निदेशक	जे एन सी एच न्हावा सेवा	INNSA1	मुंबई	मुंबई
			एस ई जेड आर्शिया लिमिटेड	INPNV6		
			जे एन पी टी - एस ई जेड	INPJN6		
14			मुंबई एयर कार्गो	INBOM4	मुंबई	मुंबई

	कुमारी जीठा., संयुक्त निदेशक	डॉ. करुना धाले, सहायक निदेशक	मुंबई सी पोर्ट	INBOM1		
15	श्री गावित सचिन रतिलाल, सहायक निदेशक	श्री सुकांत चौधरी, उप निदेशक	ओल्ड मुंद्रा सी पोर्ट	INOMU1	मुंद्रा	मुंद्रा
एस ई ज़ेड अदानी पोर्ट			INAJM6			
मुंद्रा सी पोर्ट			INMUN1			
कांडला सी पोर्ट			INIXY1	कांडला		
कांडला एस ई ज़ेड			INKDL6			
अहमदाबाद एयर कार्गो काम्प्लेक्स			INAMD4	अहमदाबाद		
आई सी डी साबरमती			INSBI6			
आई सी डी थार ड्राई पोर्ट	INSAU6					
उत्तरी क्षेत्र						
16	श्री भरत पचीसिया, उप निदेशक	श्री धनन्जय धारा, सहायक निदेशक	ए सी सी दिल्ली	INDEL4	दिल्ली एन सी आर	गाज़ियाबाद
आई सी डी दादरी			INDER6			
आई सी डी तुगलकाबाद			INTKD6			
आई सी डी गढ़िहरसरु			INGHR6			
आई सी डी पटपडगंज			INPPG6			
आई सी डी सोनीपत			INBDM6			
सी एफ़ एस स्तारत्रैक दादरी			INSTT6			
सी जी एम एल दादरी			INCPL6			
आई सी डी सी एफ़ एस अल्बाट्रोस दादरी			INAPL6			
आई सी डी मोदीनगर (रोरी)			INMUZ6			
आई सी डी लोनी			INLON6			
17			श्री धनन्जय धारा, सहायक निदेशक	श्री भरत पचीसिया, उप निदेशक		
आई सी डी पटली	INPTL6					
आई सी डी पियाला	INBFR6					
आई सी डी बरही	INRUG6					
आई सी डी फरीदाबाद	INFBD6					
इ एन एफ़ टी डब्लूज़ेड एल टी डी - बुलंद शहर	INBUL6					
आई सी डी पलवल भगोला-जनौली	INPWL6					
आई सी डी रेवारी	INREA6					
आई सी डी समालखा पानीपत	INDWN6					
आई सी डी पकवारा मोरादाबाद / मेरठ	INMBD6					

2. यह आदेश तत्काल प्रभाव से लागू होगा।

गंजी कमला वर्धन राव

(गंजी कमला वर्धन राव, आईएस)

मुख्य कार्यकारी अधिकारी, भारतीय खाद्य सुरक्षा और मानक प्राधिकरण

सूचना एवं आवश्यक कार्यवाही हेतु प्रेषित:

1. सभी हितधारक, जानकारी एवं अनुपालन हेतु
2. महानिदेशक, डीजीएफटी
3. संयुक्त सचिव, सीबीआईसी
4. अतिरिक्त महानिदेशक (ICEGATE).
5. निदेशक (सीमाशुल्क), सीबीआईसी
6. आयुक्त(सिंगलविंडोपरियोजना,सीबीआईसी)
7. सभी क्षेत्रीय निदेशक, एफएसएसएआई
8. सभी अधिसूचित प्राधिकृत अधिकारी

प्रतिलिपि:

1. कार्यकारी निदेशक (एचआर), एफएसएसएआई
2. सीआईटीओ, एफएसएसएआई मुख्यालय (एफएसएसएआई वेबसाइट पर अपलोड हेतु)
3. निदेशक, टीआईसीडी (जानकारी एवं अनुपालन हेतु)

Sr. No.	Port Name	Port Code	State/UT	Authorised Officer	PORT Type
1	VISAKHAPATNAM INTERNATIONAL AIRPORT	INVTZ4	Andhra Pradesh	FSSAI Authorised Officer	Airports
2	ACC DELHI	INDEL4	Delhi	FSSAI Authorised Officer	Airports
3	ACC GOA,DABOLIM	INGOI4	Goa	Superintendent/Appraiser/Inspector/Examiner	Airports
4	AHMEDABAD AIR CARGO COMPLEX	INAMD4	Gujarat	FSSAI Authorised Officer	Airports
5	BANGALORE AIRPORT	INBLR4	Karnataka	FSSAI Authorised Officer	Airports
6	ACC MANGALORE INTERNATIONAL AIRPORT	INIXE4	Karnataka	FSSAI Authorised Officer	Airports
7	ACC COCHIN	INCOK4	Kerala	FSSAI Authorised Officer	Airports
8	TRIVENDRUM AIR CARGO	INTRV4	Kerala	Superintendent/Appraiser/Inspector/Examiner	Airports
9	ACC KOZHIKODE, KARIPUR(CALICUT)	INCCJ4	Kerala	FSSAI Authorised Officer	Airports
10	MAHA AIRPORT DEV CORP NAGPUR(SEZ MIHAN)	INNAG4	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	Airports
11	ACC SAHAR	INBOM4	Maharashtra	FSSAI Authorised Officer	Airports
12	ACC JANORI	INJNR4	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	Airports
13	AIR CARGO, SGRDJI AIRPORT, AMRITSAR	INATQ4	Punjab	Superintendent/Appraiser/Inspector/Examiner	Airports
14	ACC CHENNAI	INMAA4	Tamil Nadu	FSSAI Authorised Officer	Airports
15	HYDERABAD AIRPORT	INHYP4	Telangana	FSSAI Authorised Officer	Airports
16	ACC KOLKATA	INCCU4	West Bengal	FSSAI Authorised Officer	Airports
17	ACC MOPA GOA	INGOX4	Goa	Superintendent/Appraiser/Inspector/Examiner	Airports
18	ICD GUWAHATI (AMIN GAON)	INAMG6	ASSAM	FSSAI Authorised Officer	ICD and SEZ
19	ICD PATPARGANJ	INPPG6	Delhi	FSSAI Authorised Officer	ICD and SEZ
20	ICD TUGLAKABAD	INTKD6	Delhi	FSSAI Authorised Officer	ICD and SEZ
21	ICD SABARMATI	INSBI6	Gujarat	FSSAI Authorised Officer	ICD and SEZ
22	ICD ANKLESHWAR	INAKV6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
23	ICD VADODARA/BARODA	INBRC6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
24	ICD TUMB	INSAJ6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
25	ICD MORBI	INWDH6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
26	ICD THAR DRY PORT	INSAU6	Gujarat	FSSAI Authorised Officer	ICD and SEZ
27	ICD GARHIHARSARU	INGHR6	Haryana	FSSAI Authorised Officer	ICD and SEZ
28	ICD SONIPAT	INBDM6	Haryana	FSSAI Authorised Officer	ICD and SEZ
29	ICD PATLI	INPTL6	Haryana	FSSAI Authorised Officer	ICD and SEZ
30	ICD REWARI	INREA6	Haryana	FSSAI Authorised Officer	ICD and SEZ
31	ICD FARIDABAD	INFBD6	Haryana	FSSAI Authorised Officer	ICD and SEZ
32	ICD PALWAL, BHAGOLA-JANAULI	INPWL6	Haryana	FSSAI Authorised Officer	ICD and SEZ
33	ICD SAMALKHA, PANIPAT	INDWN6	Haryana	FSSAI Authorised Officer	ICD and SEZ
34	ICD BARHI-SONIPAT	INRUG6	Haryana	FSSAI Authorised Officer	ICD and SEZ
35	ICD PIYALA	INBFR6	Haryana	FSSAI Authorised Officer	ICD and SEZ
36	ICD BANGALORE	INWFD6	Karnataka	FSSAI Authorised Officer	ICD and SEZ
37	ICD PITHAMPUR (INDORE)	ININD6	Madhya Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
38	ICD MALANPUR	INMPR6	Madhya Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
39	ICD MANDIDEEP	INMDD6	Madhya Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
40	ICD DHANNAD	INDHA6	Madhya Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
41	ICD MIHAN (CONCOR)	INKPK6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
42	ICD BORKHEDI	INBOK6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
43	TALEGAON	INTLG6	Maharashtra	FSSAI Authorised Officer	ICD and SEZ
44	ICD MALIWADA	INMWA6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
45	ICD MULUND	INMUL6	Maharashtra	FSSAI Authorised Officer	ICD and SEZ
46	ICD JANORI	INJNR6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
47	CFS AMBAD	INNSK6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
48	ICD LUDHIANA	INLDH6	Punjab	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
49	ICD SAHNEWAL, GRFL	INSGF6	Punjab	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
50	ICD CHOWPAYAL	INCPR6	Punjab	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
51	ICD DHANDARI KALAN, PSWC	INDDL6	Punjab	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
52	ICD THAR DRY PORT, JODHPUR	INTHA6	Rajasthan	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
53	ICD JODHPUR	INBGK6	Rajasthan	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
54	ICD KATHUWAS ALWAR	INCML6	Rajasthan	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
55	ICD KANKAPURA(JAIPUR)	INKKU6	Rajasthan	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ

Sr. No.	Port Name	Port Code	State/UT	Authorised Officer	PORT Type
56	ICD IRUNGATTUKOTTAI	INILP6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
57	ICD CONCOR TONDIAPET	INTVT6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
58	ICD TUTICORIN	INTUT6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
59	ICD HOSUR	INHJU6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
60	ICD HYDERABAD	INSNF6	Telangana	FSSAI Authorised Officer	ICD and SEZ
61	ICD DADRI	INDER6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
62	ICD LONI	INLON6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
63	CFS STARTRACK DADRI	INSTT6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
64	ICD PANKI, UP	INPNK6	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
65	ICD JUHI RAILWAY YARD KANPUR	INKNU6	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
66	ICD PAKWARA MORADABAD/MEERUT	INMBD6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
67	CGML DADRI	INCLP6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
68	ICD CFS ALBATROSS DADRI	INAPL6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
69	ICD SANDKHEDA KSHIPUR	INHPI6	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
70	ICD MODINAGAR (Rori)	INMUZ6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
71	SEZ PARRY INFRASTRUCTURE COMPANY (P) LTD.	INCOP6	Andhra Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
72	SEZ SRI CITY SEZ (MULTI PRODUCT)	INTAS6	Andhra Pradesh	FSSAI Authorised Officer	ICD and SEZ
73	SEZ RAMKY PHARMA CITY INDIA LTD.	INAKR6	Andhra Pradesh	FSSAI Authorised Officer	ICD and SEZ
74	SEZ VISAKHAPATNAM SPECIAL ECONOMIC ZONE	INVTZ6	Andhra Pradesh	FSSAI Authorised Officer	ICD and SEZ
75	SEZ DR. REDDYS LAB LTD. (DEVUNIPALAVALLASA VILLAGE)	INVZR6	Andhra Pradesh	FSSAI Authorised Officer	ICD and SEZ
76	SEZ KANDLA	INKDL6	Gujarat	FSSAI Authorised Officer	ICD and SEZ
77	SEZ DAHEJ	INBHD6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
78	SEZ ADANI PORTS AND SPECIAL ECONOMIC ZONE	INAJM6	Gujarat	FSSAI Authorised Officer	ICD and SEZ
79	SEZ KIADB Mangalore	INMQK6	Karnataka	FSSAI Authorised Officer	ICD and SEZ
80	SEZ MANGALORE SPECIAL ECONOMIC ZONE	INMAQ6	Karnataka	FSSAI Authorised Officer	ICD and SEZ
81	SEZ COCHIN SPECIAL ECONOMIC ZONE	INCOK6	Kerala	FSSAI Authorised Officer	ICD and SEZ
82	SEZ INDORE SPECIAL ECONOMIC ZONE	INIDR6	Madhya Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
83	SEZ MIHAN NAGPUR	INKRM6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	SEZ
84	SEZ ARSHIYA LTD.	INPNV6	Maharashtra	FSSAI Authorised Officer	ICD and SEZ
85	JNPT SEZ	INPNJ6	Maharashtra	FSSAI Authorised Officer	ICD and SEZ
86	SEZ J. MATADEE CHENNAI FREE TRADE ZONE	INCJJ6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
87	SEZ PEARL CITY FOOD PORT SEZ (CCCL INFRASTRUCTURE LIMITED)	INTNC6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
88	NDR SEZ	INNPK6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
89	SEZ CCL PRODUCTS (INDIA) LIMITED	INSPC6	Telangana	FSSAI Authorised Officer	ICD and SEZ
90	NOIDA (EPZ/SEZ)	INNDA6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
91	AN FTWZ LTD, Bulandshahar	INBUL6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
92	SEZ FALTA EPZ	INFLT6	West Bengal	FSSAI Authorised Officer	ICD and SEZ
93	ICD Adani Kila-Raipur Ludhiana	INQRP6	Punjab	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
94	HTPL ICD Kilaraipur	INQRH6	Punjab	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
95	SUTARKANDI	INSTRB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
96	HATISAR (DEOSIRI)	INHSTB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
97	KARIMGANJ STEAMER GHAT & FERRY STATION	INKGJB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
98	MANKACHAR	INMKCB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
99	GOLAKGANJ LCS	INGKJB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
100	RAXAUL LAND	INRXLB	Bihar	FSSAI Authorised Officer	LCS
101	JOGBANI	INJBNB	Bihar	Superintendent/Appraiser/Inspector/Examiner	LCS
102	MOREH	INMREB	Manipur	Superintendent/Appraiser/Inspector/Examiner	LCS
103	ZOKHAWTHAR LCS	INCHPB	Mizoram	Superintendent/Appraiser/Inspector/Examiner	LCS
104	DAWKI LCS	INDWKB	Meghalaya	Superintendent/Appraiser/Inspector/Examiner	LCS
105	DALU LCS	INDLUB	Meghalaya	Superintendent/Appraiser/Inspector/Examiner	LCS

Sr. No.	Port Name	Port Code	State/UT	Authorised Officer	PORT Type
106	MAHENDRAGANJ LCS	INMGHB	Meghalaya	Superintendent/Appraiser/Inspector/Examiner	LCS
107	ATTARI ROAD, AMRITSAR	INATRB	Punjab	Superintendent/Appraiser/Inspector/Examiner	LCS
108	LCS RAIL CARGO, AMRITSAR	INASR2	Punjab	Superintendent/Appraiser/Inspector/Examiner	LCS
109	AGARTALA	INAGTB	Tripura	Superintendent/Appraiser/Inspector/Examiner	LCS
110	LCS MANU	INMNUB	Tripura	Superintendent/Appraiser/Inspector/Examiner	LCS
111	KHOWAIGHAT	INKWGB	Tripura	Superintendent/Appraiser/Inspector/Examiner	LCS
112	SRIMANTAPUR LCS, SONAMURA	INSMPB	Tripura	Superintendent/Appraiser/Inspector/Examiner	LCS
113	NEPALGANJ	INNGRB	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	LCS
114	NAUTANWA (SONAULI)	INSNLB	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	LCS
115	GOURIPHANTA	INGAIB	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	LCS
116	BARHNI	INBNYB	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	LCS
117	BANBASA,CHAMPAWAT/UTTARAKHAND	INBSAB	Uttarakhand	Superintendent/Appraiser/Inspector/Examiner	LCS
118	PANITANKI	INPNTB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
119	PETRAPOLE LAND	INPTPB	West Bengal	FSSAI Authorised Officer	LCS
120	CHAMURCHI	INCHMB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
121	CHENGRABANDHA RLY.STATION	INCBDB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
122	JAIGAON	INJIGB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
123	LCS FULBARI	INFBRB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
124	LCS LOKSAN	INCRXB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
125	HILI (WEST)	INHLIB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
126	GHAJADANGA	INGJXB	West Bengal	FSSAI Authorised Officer	LCS
127	KARIKAL	INKRK1	Pondicherry	Superintendent/Appraiser/Inspector/Examiner	Seaports
128	KRISHNAPATNAM	INKRI1	Andhra Pradesh	FSSAI Authorised Officer	Seaports
129	KAKINADA SEA	INKAK1	Andhra Pradesh	Superintendent/Appraiser/Inspector/Examiner	Seaports
130	VISAKHAPATNAM SEA	INVTZ1	Andhra Pradesh	FSSAI Authorised Officer	Seaports
131	GANGAVARAM PORT	INGGV1	Andhra Pradesh	FSSAI Authorised Officer	Seaports
132	MARMAGOA SEA	INMRM1	Goa	Superintendent/Appraiser/Inspector/Examiner	Seaports
133	KANDLA SEA	INIXY1	Gujarat	FSSAI Authorised Officer	Seaports
134	HAZIRA PORT, SURAT	INHZA1	Gujarat	Superintendent/Appraiser/Inspector/Examiner	Seaports
135	MUNDRA	INMUN1	Gujarat	FSSAI Authorised Officer	Seaports
136	SIKKA	INSIK1	Gujarat	Superintendent/Appraiser/Inspector/Examiner	Seaports
137	DEHEJ SEA	INDAH1	Gujarat	Superintendent/Appraiser/Inspector/Examiner	Seaports
138	PIPAVAB(VICYOR)	INPAV1	Gujarat	Superintendent/Appraiser/Inspector/Examiner	Seaports
139	PORBANDAR	INPBD1	Gujarat	Superintendent/Appraiser/Inspector/Examiner	Seaports
140	OLD MUNDRA	INOMU1	Gujarat	FSSAI Authorised Officer	Seaports
141	NEW MANGALORE SEA	INNML1	Karnataka	FSSAI Authorised Officer	Seaports
142	KARWAR	INKRW1	Karnataka	Superintendent/Appraiser/Inspector/Examiner	Seaports
143	CUSTOM HOUSE COCHIN	INCOK1	Kerala	FSSAI Authorised Officer	Seaports
144	JAIGAD	INJGD1	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	Seaports
145	NCH MUMBAI	INBOM1	Maharashtra	FSSAI Authorised Officer	Seaports
146	JNCH NHAVA SHEVA	INNSA1	Maharashtra	FSSAI Authorised Officer	Seaports
147	PARADIP SEA	INPRT1	Odisha	Superintendent/Appraiser/Inspector/Examiner	Seaports
148	ENNORE SEA	INENR1	Tamil Nadu	FSSAI Authorised Officer	Seaports
149	NAGAPATTINAM	INNPT1	Tamil Nadu	Superintendent/Appraiser/Inspector/Examiner	Seaports
150	KATTUPALLI PORT	INKAT1	Tamil Nadu	FSSAI Authorised Officer	Seaports
151	CUSTOM HOUSE CHENNAI	INMAA1	Tamil Nadu	FSSAI Authorised Officer	Seaports
152	CUSTOM HOUSE TUTICORIN	INTUT1	Tamil Nadu	FSSAI Authorised Officer	Seaports
153	CUSTOM HOUSE KOLKATA	INCCU1	West Bengal	FSSAI Authorised Officer	Seaports
154	HALDIA PORT	INHAL1	West Bengal	FSSAI Authorised Officer	Seaports
155	AISL ICD Durgapur	INDUR6	West Bengal	FSSAI Authorised Officer	ICD and SEZ
156	Integrated Chennai Business Park (India) Pvt. Ltd.- (ICBPPL)-SEZ	INAIP6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
157	ICD BALLI	INBLO6	Goa	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
158	LCS BHITAMORE	INBTMB	Bihar	Superintendent/Appraiser/Inspector/Examiner	LCS
159	LCS SONBARSA	INSNBB	Bihar	Superintendent/Appraiser/Inspector/Examiner	LCS
160	LCS DARRANGA	INDRGB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS

Sr. No.	Port Name	Port Code	State/UT	Authorised Officer	PORT Type
161	SEZ-MEPZ, CHENNAI	INMAA6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
162	ICD RAIPUR	INRAI6	Chhattisgarh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
163	JUBILANT SEZ Vilayat GIDC, Bharuch	INBHC6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
164	HBS SEZ PANOLI, BHARUCH	INPAO6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
165	BHUBANESWAR AIR CARGO, BHUBANESWAR	INBBI4	Odisha	Superintendent/Appraiser/Inspector/Examiner	Airports
166	ACC KANNUR INTERNATIONAL AIRPORT	INCNN4	Kerala	Superintendent/Appraiser/Inspector/Examiner	Airports
167	ICD Dhirpur	INDPP6	Haryana	FSSAI Authorised Officer	ICD and SEZ
168	Electronic SEZ Park Gandhinagar	INGNG6	Gujarat	FSSAI Authorised Officer	ICD and SEZ
169	ICD Naya Raipur	INRML6	Chhattisgarh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
170	ICD Dahej	INDAH6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
171	ICD Varnama	INVRM6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ